

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:3798
ANSWERED ON:19.04.2010
ONE TIME SETTLEMENT SCHEME
Jaiswal Shri Gorakh Prasad

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government proposes to implement one time settlement scheme in National Scheduled Castes Finance and Development Corporation on the lines of other Scheduled banks;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefore and the reaction of the Government thereto?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT (SHRI D. NAPOLEON)

- (a) No Sir.
- (b) Does not arise.
- (c) The approved Lending Policy of National Scheduled Castes Finance & Development Corporation (NSCFDC) does not contain any provision for one time settlement of loan.